

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (PIL) No. 3935 of 2020**

Court on its own motion

Versus

The State of Jharkhand ..... Respondent

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**CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the State : Mr. Sachin Kumar, AAG-II  
For the NHAI : Mrs. Sweety Topno, Advocate  
For the State of Bihar : Mr. S.P. Roy, Advocate  
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**Oral Order**  
**08/ Dated 23.09.2021**

Mr. Shailendra Kumar Mishra, Regional Officer, NHAI, Jharkhand is present through video conferencing mode.

Counter affidavit has been filed on behalf of the State of Bihar and the State of Jharkhand.

Let NHAI respond to it and let the State of Jharkhand inform about the constitution or extension of the State Board on wildlife.

The personal appearance of Mr. Shailendra Kumar Mishra, Regional Officer, NHAI, Jharkhand is dispensed with for the present.

As prayed, put up this case on 30.09.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**